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T.P.(Crl.) No. 540 OF 2002

ITEM No.2

Court No. 3

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition.(Crl.) No. 540/2002

of The)

RUBI GUPTA & ORS.

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for set aside the Order dt.)
With

T.P.(Crl.) No.96/2003

Date : 30/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

For Respondent (s)

Mr. Ashok Kumar Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R